

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 215 OF 2018
APPEAL NO. 232 OF 2018 & IA NO. 1126 OF 2018
APPEAL NO. 383 OF 2018 & IA NO. 1848 OF 2018 &
IA NO. 117, 255 & 1207 OF 2019

Dated : 12th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matters of:

APPEAL NO. 215 OF 2018
APPEAL NO. 232 OF 2018 & IA NO. 1126 OF 2018

Indian Wind Turbine Manufacturers Association ... Appellant(s)
Versus
Tamil Nadu Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. P. R. Kovilan
Mr. Partha Sarathy
Mrs. Geetha Kovilan

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1
Mr. S. Vallinayagam for R-2 & R-3

APPEAL NO. 383 OF 2018 & IA NO. 1848 OF 2018 &
IA NO. 117, 255 & 1207 OF 2019

Indian Wind Turbine Manufacturers Association ... Appellant(s)
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Mr. Partha Sarathy
Mrs. Geetha Kovilan

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1
Mr. S. Vallinayagam for R-2

ORDER

List these matters for hearing on **05.11.2019**. Interim order, if any, shall continue till next date of hearing.

(Ravindra Kumar Verma)
Technical Member
mk/mkj

(Justice Manjula Chellur)
Chairperson